

20.

10.7.2002
MA 1398/2002 IN
OA 1030/2002

Present: Shri D.S.Jagotra, counsel for applicants
in MA

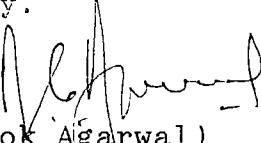
None for respondent in MA

Prayer made in the present MA for extension of
time to comply with the order dated 18.4.2002 in
OA-1030/2002 by a further period of three months, is
granted.

Present MA is disposed of accordingly.


(S.A.T. Rizvi)

Member (A)


(Ashok Agarwal)

Chairman

/sunil/

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